

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Delhi Administration Act, 1966."

The motion was adopted.

SHRI P. VENKATASUBBAIAH: I introduce the Bill.

15.26 hrs.

STATEMENT RE: DELHI ADMINISTRATION (AMENDMENT) ORDINANCE, 1983

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): On behalf of Shri P. C. Sethi, I beg to lay on the table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Delhi Administration (Amendment) ordinance, 1983

15.07 hrs.

DELHI MUNICIPAL CORPORATION (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): On behalf of Shri P. C. Sethi, I beg to move for leave to introduce a Bill further to amend the Delhi Municipal Corporation Act, 1957.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Delhi Municipal Corporation Act, 1957."

The motion was adopted.

SHRI P. VENKATASUBBAIAH: I introduce the Bill.

15.08. hrs.

STATEMENT RE. DELHI MUNICIPAL CORPORATION (AMENDMENT) ORDINANCE, 1983

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): On behalf of Shri P. C. Sethi, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Delhi Municipal Corporation (Amendment) Ordinance, 1983.

15.8½ hrs.

MATTERS UNDER RULE 377

(i) COMPENSATION TO FARMERS OF HARYANA FOR CROPS DESTROYED IN HAIL-STORM

श्री मनीराम बागड़ी (हिंसार) :
उपाध्यक्ष महोदय, मैं नियम 377 के अधीन मंत्री महोदय का ध्यान आकर्षित करना चाहता हूँ।

बहुत अरसे से हरियाणा प्रान्त के हर जिले में आम तौर से जीन्द, भिवानी, नरवाना, रोहतक, सोनीपत, हिंसार, सरसा में ओला-वृष्टि से किसानों को भारी क्षति हुई है। हरियाणा सरकार ने एलान किया था कि क्षतिग्रस्त फसलों का मुआवजा सरकार देगी और इस कायदे के मुताबिक सरकार मुआवजा देती भी है। लेकिन, इस दफा किसानों को ओला-वृष्टि की क्षति का मुआवजा नहीं दिया गया। इसमें घूसखोरी चल रही है और किसान बहुत परेशान और बेहाल है। यह किसान तहसीलों के और जिला कचहरियों के दफ्तरों के चक्कर काट रहे हैं और कई लोगों की हालत तो भुखमरी जैसी हो गई है। सरकार तुरन्त